

emment for clearance along with their projected costs;

(b) the details of those irrigation projects which have been cleared by the Union Government during the last three years along with their outlays; and

(c) the time by which the pending projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. (SHRI P. K. THUNGON) (a) Out of 4 major and 7 medium irrigation projects of Orissa, 2 major projects namely Submarekha Irrigation (estimated cost Rs.790.32 crores) and Kanpur Irrigation (estimated cost Rs.268.65 crores) and 3 medium projects namely Manjore Irrigation (estimated cost Rs.37.70 crores), Rukura (estimated cost Rs. 25.22 crores) and Badhalati (estimated cost Rs. 42.65 crores) have been found acceptable by the Advisory Committee subject to compliance of certain observations such as obtaining environmental/forests/ rehabilitation & resettlement clearances, concurrence of State Finance Department etc. by the State Government. The State Government is required to sort out various techno-economic issues, obtain environmental/forests/ rehabilitation & resettlement clearances as applicable on remaining 2 major projects namely Ong Dam (estimated cost Rs. 102.00 crores) and Lower Indra (estimated cost Rs. 56.55 crores) and 4 medium projects namely Telengiri (estimated cost Rs. 53.81 crores), Dhauragoth (estimated cost Rs. 9.09 crores) Bagh Barrage (estimated cost Rs. 28.77 crores) and Kutulinsinga (estimated cost Rs. 9.53 crores).

(b) One major irrigation project namely Naraj Barrage and 2 medium irrigation

projects namely Deo and Titalagarh have been given investment clearance by the Planning Commission in /93 6/92 and 10/93 respectively for estimated cost of Rs. 125.74 crores, Rs. 52.23 crores and Rs. 21.13 crores respectively.

(c) The clearance of the project depends upon how soon the State Government complies with the the observations of the Central Appraising Agencies and obtains environmental/forrest/rehabilitation & resettlement clearances as applicable.

Irrigation Projects

6371. SHRI THAYILJOHNANJALOSE: Will the Minister of WATER RESOURCES be pleased to state?

(a) the details of irrigation projects of Kerala pending with the Union Government for clearance;

(b) since when these projects are pending and the reasons therefor;

(c) the time by which these are likely to be cleared;

(d) the funds allocated by the Union Government for irrigation during 1991-92, 1992-93 and 1993-94 and earmarked for 1994-95;

(e) whether any special assistance is being provided by the Union Government for this purpose; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) (a) to (c).Details of irrigation

projects of Kerala received at the Centre for techno-economic appraisal are given in the statement enclosed.

(d) outlays approved by the Planning Commission for irrigation Sector in Kerala for 1991-92, 1992-93, 1993-1994 and 1994-95 are Rs. 103.90 crores respectively. The

actual expenditure during 1991-92 and 1992-93 is rs. 100.77 crores and Rs. 113.71 crores respectively. The anticipated expenditure during 1993-94 is Rs. 142.17 crores.

(e) No Sir.

(f) Does not arise.

STATEMENT

DETAILS OF NEW MAJOR AND MEDIUM IRRIGATION PROJECTS OF KERALA RECEIVED AT THE CENTRE FOR TECHNO-ECONOMIC APPRAISAL.

S. No.	Name of Project	Date of receipt	Estimated Cost (Rs. Crores)	Benefits in hectares/ Meggawatts	Status of appraisal
A. MAJOR					
1.	Modernisation of Neyyar irrigation system	6/92	17.24	20,020	The State Government is required to submit modified project report as per Central Water Commissions'(CWC) guidelines for Modernisation Schemes and keeping in view the comments of CWC.
2.	Kuriarkuttya Karapara Irrigation Project	3/92	100.00	39,640	The project report has been received re-cently.
3.	Idamalayar Irrigation Project	2/92	107.00	27,510	The State Government is required to comply with the observations of the Central Appraising Agencies.

S. No.	Name of Project	Date of receipt	Estimated Cost (Rs. Crores)	Benefits in hectares/ Meggawatts	Status of appraisal
B. MEDIUM					
1.	Meenachil River Valley Irrigation Project	12/91	49.56	9,960	The State is required to submit modified report in view of the suggestions made by the Central Water Resources Commissior

Note:- 1. The clearance of the projects depends upon how soon the State Government complies with the observations of the Central Appraising Agencies and obtains clearances from the Ministry of Environment & Forest from environment/ forest angles and from the Ministry of Welfare on rehabilitation & resettlement aspects etc. if the projects involve rehabilitation of Scheduled Castes/ Schedules